COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 201 OF 2014 & IA NOS. 316, 392 & 394 OF 2014 & IA NO. 287 OF 2015

Dated: 27th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Reliance Infrastructure Ltd. ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s): Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan

Mr. S. Venkatesh for R-1

Mr. Abhishek Munot Mr. Kunal Kaul for R-2

Ms. Shuchi Singh for MIAL

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>02.08.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt